

central funding and commodity assistance to States, support for logistics such as Alternate Vaccine Delivery (AVD), capacity building of service providers at all levels, strengthening reporting and management of Adverse Event Following Immunization (AEFI) and strengthen supportive supervision at all level, involvement of ASHA for social mobilization of children.

3. Intensified IEC/BCC for increasing community participation.
4. Strengthening follow up of children through Mother and Child Tracking System (MCTS).

#### **Sanctioning of new medical institutions**

237. SHRI RAM KRIPAL YADAV: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of new Medical Institutions which have been sanctioned during the years, 2010-11 and 2011-12 by the Medical Council of India (MCI);

(b) the number of cases pending for consideration for sanction of medical institutions during the current year and their status;

(c) the number of medical institutions which have been sanctioned during the above two years specially in Bihar, and the details thereof;

(d) whether Government has asked MCI to minimize the sanction procedure keeping in mind the quality of the new medical institutions; and

(e) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) Number of new Medical Colleges sanctioned during the academic year 2010-11 and 2011-12 by the Medical Council of India (MCI) is as under:-

Academic Year	No. of colleges established
2010-11	14
2011-12	20 (Initially MCI sanctioned 21 but later withdrew permission for ICARE, Haldia West Bengal).

(b) For the academic year 2013-14, MCI has received 112 applications, out of which 58 applications have been found incomplete in terms of qualifying criteria and have been disapproved. The last date for grant of permission for the academic year 2013-14 is 15th June 2013.

(c) The State-wise list of Medical Colleges sanctioned during the academic year 2010-11 and 2011-12, including the State of Bihar is given in Statement-I and Statement - II (*See below*)

(d) and (e) Medical Council of India has been asked by Central Government to rationalize the existing norms and regulations of MCI in terms of infrastructure and procedural requirements to facilitate the expansion of existing medical colleges and establishment of new medical colleges.

***Statement - I***

*Academic Year 2010-11*

Sl. No.	State	Name of the Medical College/Institution	Management of college	Annual Intake Seats
1	2	3	4	5
1.	Andhra Pradesh	Dr. VRK Women's Medical College, Aziznagar, A.P.	Pvt.	100
2.	Andhra Pradesh	Fathima Institute of Medical Sciences, Kadapa, A.P.	Pvt.	100
3.	Andhra Pradesh	Great Eastern Medical School and Hospital, Srikakulam, A.P.	Pvt.	100
4.	Assam	Jorhat Medical College and Hospital, Jorhat	Govt.	100
5.	Haryana	Shree Guru Gobind Singh Tricentenary Medical College, Gurgaon	Pvt.	100
6.	Kerala	Malabar Medical College, kozhikode Calicut	Pvt.	150

1	2	3	4	5
7.	Manipur	Jawahar Lal Nehru Institute of Medical Sciences, porompat Imphal	Govt.	100
8.	Puducherry	Indira Gandhi Medical College and Research Institute, Puducherry	Govt.	150
9.	Tamil Nadu	D.D. Medical College and Hospital, Tiruvallur, Chennai	Pvt.	150
10.	Tamil Nadu	Sri Muthukumaran Medical college, Chennai	Pvt.	150
11.	Tamil Nadu	Tagore Medical College and Hospital, Chennai	Pvt.	150
12.	Tamil Nadu	Thiruvarur Government Medical College, Thiruvarur	Govt.	100
13.	Tamil Nadu	Villupuram Medical College, Villupuram	Govt.	100
14.	West Bengal	College of Medicine and JNM Hospital, Kalayani, Nadia	Govt.	100
TOTAL SEAT				1650

**Statement - II**

Academic Year 2011-12

Sl. No.	State	Name of the Medical College/Institution	Management	Annual Intake Seats
1	2	3	4	5
1.	Andhra Pradesh	Rajiv Gandhi Institute of Medical Sciences, Ongole	Govt.	100

1	2	3	4	5
2.	Bihar	Indira Gandhi Institute of Medical Sciences, Sheikpura Patna	Govt.	100
3.	Gujarat	GCS Medical College, Ahmedabad	Pvt.	150
4.	Gujarat	GMERS medical College at Gotri, Vadodara, Gujarat	Pvt.	150
5.	Gujarat	GMERS Medical College, Sola Ahmedabad	Pvt.	150
6.	Haryana	Gold field Institute of Medical Sciences and Research, Ballabgarh, Faridabad	Pvt.	100
7.	Karnataka	Sapthagiri Institute of Medical Sciences and Research Centre, Bangalore	Pvt.	150
8.	Karnataka	Srinivas Institute of Medical Research Centre, Srinivasnagar	Pvt.	150
9.	Madhya Pradesh	Chirayu Medical College and Hospital, Bairagarh, Bhopal	Pvt.	150
10.	Punjab	Chintpurni Medical College, Gurdaspur	Pvt.	150
11.	Punjab	Punjab Institute of Medical Sciences, Jalandhar	Pvt.	150
12.	Tamil Nadu	Annapoorna Medical College and Hospital, Salem	Pvt.	150
13.	Tamil Nadu	Dhanalakshmi Srinivasan Medical College and Hospital Perambalur	Pvt.	150

1	2	3	4	5
14.	Tamil Nadu	Madha Medical College and Hospital, Thandalam, Chennai	Pvt.	150
15.	Uttar Pradesh	Career Institute of Medical Sciences and Hospital Lucknow	Pvt.	100
16.	Uttar Pradesh	Mahamaya Rajkiya Allopathic Medical College, Ambedkarnagar	Govt.	100
17.	Uttar Pradesh	Major S.D. Singh Medical College and Hospital, Fatehghar Farrukhabad	Pvt.	100
18.	Uttar Pradesh	Rama Medical College Hospital and Research Centre, Hapur, Ghaziabad	Pvt.	150
19.	West Bengal	College of Medicine and Sagore Dutta Hospital, Kolkata	Govt.	100
20.	West Bengal	Malda Medical College and Hospital, Malda	Govt.	100
TOTAL				2600

**Adoption of norms for small family**

238. SHRI SHANTARAM NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the status of family welfare programme in the country;
- (b) whether Government has adopted any norm for small family;
- (c) the manner in which Government popularizes the concept;
- (d) the success, if any, achieved and the details thereof; and
- (e) the hurdles, if any, in achieving better targets?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) State-wise details of allocation and expenditure on Family